

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1449 OF 2003

M/S. SHANKAR FINANCE & INVESTMENTS

Appellant (s)

VERSUS

STATE OF A.P. & ORS.

Respondent(s)

(Office Report for direction)

Date: 03/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

M/S. P.S.N. & Co.,Adv.

For Respondent(s)

Mrs. D. Bharathi Reddy,Adv.

Mr. M.K. Michael, Adv.

UPON hearing counsel the Court made the following

O R D E R

n even to  
It appears that the address of respondent No.3, the son, is not know  
respondent No.4, the father.

List for hearing ex-parte so far as respondent No.3 is concerned.

( RAVI P. VERMA )

Court Master

( ANAND SINGH )

Court Master